

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-128/2007/6789/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Paban Chandra Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the 28<sup>th</sup> July, 2023.

Sub:- **Casual Leave and Station leave permission.**

Ref:- Your letter No. DJ.XII-2/2023/4444/E Dated 25.07.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 01.08.2023, alongwith station leave permission, from the morning of 27.07.2023 till the morning of 02.08.2023**, as prayed for. Further, the next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-128/2007/6790/A, dated 28/07/23.**

Copy to:

- ✓1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**